

13.06 hrs.

The Lok Sabha adjourned for lunch till five minutes past Fourteen of the clock.

The Lok Sabha re-assembled after Lunch at ten minutes past Fourteen of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

HIND CYCLES LIMITED AND SEN-RALEIGH LIMITED (NATIONALISATION) BILL*

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): I beg to move for leave to introduce a Bill to provide for the acquisition of the undertakings of Hind Cycles Limited, and Sen-Raleigh Limited, with a view to securing the proper management of such undertakings so as to subserve the interests of the general public by ensuring the continued manufacture, production and distribution of bicycles and their component parts and accessories which are essential to the needs of the economy of the country and for matters connected therewith or incidental thereto.

MR DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the acquisition of the undertakings of Hind Cycles Limited, and Sen-Releigh Limited, with a view to securing the proper management of such undertakings so as to subserve the interests of the general public by ensuring the continued manufacture, production and distribution of bicycles and their component parts and accessories which are essential to the needs of the economy of the country and for matters connected therewith or incidental thereto."

The motion was adopted.

*Published in Gazette of India Extraordinary, Part II, Section 2 dated 5-12-80.

**Introduced with the recommendation of the President.

***Published in Gazette of India Extraordinary, Part II, Section 2 dated 5-12-80.

SHRI CHARANJIT CHANANA: Sir, I introduce** the Bill.

14.12 hrs.

STATEMENT RE: HIND CYCLES LIMITED AND SEN-RALEIGH LIMITED (NATIONALISATION) ORDINANCE, 1980

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Hind Cycles Limited and Sen-Raleigh Limited (Nationalisation) Ordinance, 1980.

14.13 hrs.

MARUTI LIMITED (ACQUISITION AND TRANSFER OF UNDERTAKINGS) BILL***

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): Sir, I beg to move for leave to introduce a Bill to provide for the acquisition and transfer of the undertakings of Maruti Limited with a view to securing the utilisation of the available infrastructure, to modernise the automobile industry, to effect a more economical utilisation of scarce fuel and to ensure higher production of motor vehicles which are essential to the needs of the economy of the country and for matters connected therewith or incidental thereto.

SHRI CHITTA BASU: Sir, I rise to oppose the introduction of this Bill. Since there is not much time left now, I will explain on Monday the grounds on which I want to oppose the introduction of this Bill.

SHRI BAPUSAHEB PARULEKAR (Ratnagiri): Mr. Deputy-Speaker, Sir, before you take up the second item, I seek your permission to take only one minute of the House.

Now, I would like to mention one matter which concerns the rights of the Members. Just now I have been informed that the Government is going to screen a censored Chinese film in South Block today and only a few selected Members have been called while the others have not been called. (Interruptions). I therefore, submit that this is an insult to us, this is discrimination. So, I request you to ask the Government as to whether this is true and if so, why this discrimination is there.

MR. DEPUTY-SPEAKER: You please come to the Chamber, we will discuss it.

**CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE**

**REPORTED PUBLIC SPEECH OF SHRI
MORARJI DESAI ALLEGING THAT THE
USSR HAD INSTIGATED HIM TO ATTACK
PAKISTAN**

SHRI INDRAJIT GUPTA (Basirhat): I call the attention of the Minister of External Affairs to the following matter of urgent public importance and I request that he may make a statement thereon:

"The serious implication of reported speech in New Delhi on 4th December, 1980, by former Prime Minister, Shri Morarji Desai, alleging that the USSR had instigated him to attack Pakistan."

**THE MINISTER OF EXTERNAL
AFFAIRS (SHRI P. V. NARASIMHA
RAO):** Mr. Speaker, Sir, Government have seen reports appearing in this morning's press regarding a statement that the former Prime Minister, Shri Morarji Desai, is reported to have made alleging that the leadership of USSR had suggested to him to "teach a lesson" to Pakistan. Shri Desai is also reported to have attributed to the Prime Minister, Smt. Indira Gandhi, a statement that a war with Pakistan is imminent.

Sir, we have checked all our records and I would like to state categorically that there is nothing whatsoever to corroborate what Shri Morarji Desai is reported to have stated in regard to his conversation with President Brezhnev.

I would also like to add that there has never been, in the history of our bilateral relations, any suggestion made by the Soviet Union to us, even obliquely, along the lines indicated by Shri Morarji Desai. In regard to the deliberations over the last eleven months, I can reiterate this with personal knowledge. Our talks have always centered around friendship and good relations with all our neighbours and stability in this region. Never has there been any suggestion of the kind alleged by Shri Desai.

Finally, Sir, I would like to state that the Prime Minister, Smt. Indira Gandhi, has never made any statement suggesting that a war is imminent between India and Pakistan. Shri Desai's statement in this regard, which he has himself admitted to be hearsay, is incorrect and irresponsible. As this House and the people of India know, this Government is committed to foster close and friendly relations with the Government and people of Pakistan and we shall not relent in our efforts to do so.

SHRI INDRAJIT GUPTA: I welcome the statement made on behalf of the Government, but I would like to point out that this speech of Mr. Morarji Desai, as reported in the press, has said something more than what the External Affairs Minister has dealt with. I do not know if all the press reports are identical, if all of them are accurate or not, that is for Mr. Desai to clarify or deny or contradict if he wants to, I am not interested in that.

I am now drawing your attention to this paper, *The Statesman*, of today, which has given the heading: "Russia Wanted India to Attack Pakistan." It is not just a question of teaching